

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

( THIS THE 30<sup>th</sup> DAY OF JULY, 2009 )

PRESENT :

**HON'BLE MR. JUSTICE A.K. YOG, MEMBER-J**

**ORIGINAL APPLICATION NO. 737 OF 2006**  
(U/s, 19 Administrative Tribunal Act.1985)

1. Manoj Singh, resident of House No.4, Gandhi Nagar, Agra.
2. Manoj Kumar Tandra, Resident of 15/2004, Vipin Baboo Ki Gali, Agra.
3. Atar Singh, Resident of Vipin Baboo Ki Gali, Agra.
4. Yogesh Sharma, Resident of House No.8/314, Bhairon Nala Agra.
5. Rakesh C/o Atar Singh, resident of Vipin Baboo Ki Gali, Agra.
6. Hyredsh C/o Shishu Pal, Quarter No.F.T.F. 52, Central Excise Colony, Agar.
7. Brij Mohan C/o Manoj Kumar Tandra, Resident of 15/2004 Vipin Baboo Ki Gali, Agra.

..... Applicants

By Advocate : Shri K. N. Shukla

Versus

1. Union of India, through the Secretary, Ministry of Finance, New De'hi.
2. Deputy Commissioner, Central Excise, 113/4, Sanjay Place Wazirpur Road, Agra.

..... Respondents

By Advocate : Shri V.K. Shukla

**ORDER**

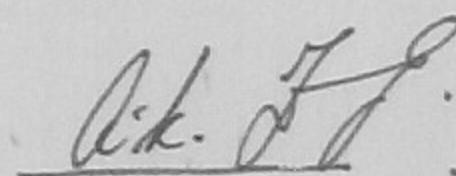
**(DELIVERED BY: JUSTICE A. K. YOG- MEMBER-JUDICIAL)**

1. Heard learned counsel for the parties. Perused the pleadings and the documents on record.
2. Applicants have filed representation 18.12.2005 (Annexure-5).
5. Admittedly, said representation containing grievance of the

applicants have not been decided and at least no decision has been communicated to them by the respondents.

3. In view of the above, applicants are directed to file within four weeks from today a certified copy of this order as well as complete copy of OA along with all annexures and additional representation (if so advised) before Respondents no.2/DeputyCommissioner, Central Excise Agra and if such representation is filed (as contemplated/stipulated above) the said respondents shall decide said representation within three months of receipt of representation in accordance with law. Decision taken on the said representation shall be communicated to the applicant forthwith.

4. OA stands finally disposed of subject to the above observations/directions. No costs.

  
Member-J

/ns/